GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF DEFENCE LOK SABHA

UNSTARRED QUESTION NO.883

TO BE ANSWERED ON THE 20TH DECEMBER, 2017

ENCROACHMENT ON LAND

883. SHRI SHER SINGH GHUBAYA: DR. RAVINDRA KUMAR RAY:

Will the Minister of DEFENCE j{kk ea=h be pleased to state:

- (a) whether the Ministry or any Department of the Ministry has encroached the private land of civilians in various parts of the country;
- (b) if so, the details thereof, State-wise;
- (c) whether the Government proposes to return the said land to their legal owners;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

<u>A N S W E R</u> MINISTER OF STATE (DR. SUBHASH BHAMRE) IN THE MINISTRY OF DEFENCE रारायमं रे (डा. स्भाष भामरे)

(a) to (e): As such, Ministry of Defence has not encroached on private land of civilians. However, 9844.569 acres (Approx.) of private land is under occupation of Armed Forces, for essential and operational requirements, which are in the process of being acquired or regularised by following established procedure. The State-wise details of such land is annexed as Annexure.

ANNEXURE REFERRED IN THE REPLY GIVEN IN PARTS (a) TO (e) OF LOK SABHA UNSTARRED QUESTION NO. 883 FOR ANSWER ON 20.12.2017

Details of Private land of civilians under occupation by Armed Forces all over country:

State / UT	Extent of private land of civilians under occupation of Armed Forces in acres.
Arunachal Pradesh	6116.280
Assam	87.290
Jammu & Kashmir	3492.473
Madhya Pradesh	1.421
Punjab	0.269
Sikkim	99.013
Telangana	0.600
Uttarakhand	47.223
Total:	9844.569
	Arunachal Pradesh Assam Jammu & Kashmir Madhya Pradesh Punjab Sikkim Telangana Uttarakhand
